

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3627  
ANSWERED ON:24.08.2011  
AVIATION SECURITY TEST  
Verma Smt. Usha

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether various officials including Delhi International Airport Limited (DIAL) employees failed the aviation security test conducted by the Bureau of Civil Aviation Security in April/May, 2011;
- (b) if so, the details thereof;
- (c) whether any action has been taken against the said officials;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) the steps taken to provide training to the said officials to familiarise about the security rules/ regulations; and
- (f) the steps taken/being taken by the Government to meet the challenges to the aviation security with reference to the aforesaid test failure of security officials?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a): Yes, Madam.

(b): In the results of Basic Aviation Security (AVSEC) tests conducted by Bureau of Civil Aviation Security (BCAS) in the month of April/May, 2011, 59 persons appeared from DIAL (including 3 from Spicejet Airlines) of which 10 passed. As a total from all organisations, 771 appeared in the tests, of which 548 passed.

(c) & (d): As per the policy, the officials who fail in Basic AVSEC test are not allowed to perform Aviation Security duty functions.

(e) & (f): Efforts are made to give rigorous exposure to the trainees during the training. BCAS has also introduced bilingual objective type assessment. Failed officials are also allowed to re-appear in the future AVSEC tests.